

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5759
ANSWERED ON:08.09.2011
CERTIFICATION OF CYLINDER
Kumar Shri Kaushalendra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has received any complaints against the officers of Bharat Petroleum Corporation Limited with regard to committing irregularities in the grant of certification of LPG cylinder;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

(a) & (b): No case of irregularity by the officers of Bharat Petroleum Corporation Limited (BPCL), in the grant of certification of LPG cylinders has come to the notice of the Government.

BPCL, alongwith other Public Sector Oil Marketing Companies, has no role in the process of certification of LPG cylinders. The certification of new LPG cylinders at manufacturer's premises is done by Bureau of Indian Standards (BIS), before dispatch to LPG bottling plants. Strict control is exercised by BIS over the manufacturing process.

(c): Does not arise in view of (a) & (b) above.